Shri Thimmaiah: May I know whether homeopathic treatment is cheaper than other methods of treatment?

Rajkumari Amrit Kaur: That is their claim.

AUSTRALIAN SHEEP EXPERT

- *1516. Th. Lakshman Singh Charak: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether it is a fact that the Kashmir State Government have requisitioned the services of an Australian sheep expert to advise them on the development of wool industry;
- (b) whether the report of the Australian expert has been approved by both the Governments; and
- (c) whether any specific instructions have been laid down in the report about the implementation of the Plan?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

- (b) Yes, in principle.
- (c) It has been suggested to the Jammu and Kashmir Government that they should implement the scheme prepared by Mr. Upward, which is based on the utilisation of Polwarth breed of sheep, side by side with another sheep research and development scheme already being run in the State by the Indian Council of Agricultural Research. Government of India are also initiating action for soil analysis of some grazing areas in Kashmir as recommended by Mr. Upward.

Th. Lakshman Singh Charak: May I know if the views of the present expert differ from the advice given by the previous expert twenty years ago?

Dr. P. S. Deshmukh: I am sorry, we have not entered into a comparison with the views of the previous expert which are so old.

Th. Lakshman Singh Charak: May I know if the present expert approves of the scheme which was being worked by the Kashmir Government so far?

- Dr. P. S. Deshmukh: In one particular aspect it does appear that the expert does not know the activities of the ICAR in certain fields.
- Th. Lakshman Singh Charak: May I know what is the opinion of the expert regarding marino breed in Kashmir?
- Dr. P. S. Deshmukh: I must ask for notice of the question, Sir.

Shri Thimmaiah: May I know whether the expert has been invited under the Colombo Plan?

Dr. P. S. Deshmukh: He was a F.A.O. man.

खेती के औजार

*१५१९. श्री विभूति मिश्रः क्या साध तथा कृषि मंत्री यह बताने की कृपा करेंगे:

- (क) क्या सरकार ने खेती के देशी अपैजारों में मुधार करने की कोई योजना बनाई है;
- (ख) यदि हां, तो इसे कहां तक कार्या-न्वित किया गया है; और
- (ग) यदि नहीं तो इसे कघ लागू किया जाएगा ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

- (b) A scheme for the multiplication, distribution and trial of improved agricultural implements is in operation at the Indian Agricultural Research Institute since 3rd October, 1953.
 - (c) Does not arise.

श्री विभूति मिश्रः हिन्दुस्तान के साँ में से ह० किसानों के एंसे बँल हैं कि वे उन इम्स्लीमेंट्स को नहीं लींच सकते जो कि एग्निकल्वर डिपार्टमेंट की तरफ से बनाये जाते हैं। तो मैं जानना चाहता हूं कि जिन इम्स्लीमेंट्स को गरीब किसानों के बँल लींच

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सकें क्या एंसे इम्प्लीमेंद्स बनाने की भी सरकार कीशिश कर रही हैं ?

डा० पी० एस० इंशमुख: मेम्बर साहब ने बो विक्कत बतलायी हैं वह हमार सामने हैं और ये जो हम्प्लीमेंट्स हम बनायेंगे वे एसे बनायेंगे, बो कि बगेर ताकत बाले बॅल भी खींच सकें।

श्री विभ्रात मिश्र : सरकार की तरफ से ये इम्प्लीमेंट्स बेचने के लिए बाजारों में जाते हैं । में यह जानना चाहता हूं कि सुदूर दंहातों में किसानों को ये इम्प्लीमेंट्स मिल सकें इसके लिए सरकार क्या प्रयत्न कर रही हैं ?

डा० पी० एस० प्रामुख: जी हां, यह जो एक्टिविटी हैं इस की यही कोशिश हैं कि ये इम्प्लीमेंट्स सस्ते से सस्ते दाम में बेचे जायें तािक गरीब से गरीब किसान उनको खरीद सकें।

पंडित डी० एन० तिबारी: अभी आनरंबल मिनिस्टर ने कहा कि बहुत जल्दू एंसे इम्प्लीमेंट्स निकाल जायंगे कि जिनको गरीब किसान के बँल भी खींच सकें। में यह जानना चाहता हूं कि ये कबतक निकाल जायेंगे, इस-पांच बरस बाद या इससे पहले ?

डा० पी० एस० इंशमुख: इसका समय तो मुकर्रर नहीं किया जा सकता, क्योंकि यह एक्सपेरीमेंट ऑर रिसर्च का काम हैं। लेकिन हमारी कोशिश यही है कि हम जल्दी ही इन इम्स्लीमेंट्स को बनायों और किसानों को हैं।

Diwan Raghavendra Rao: Are Government aware that Mr. Kherdekar of Madhya Pradesh, an expert in this respect, who was deputed to the Pusa Institute had to go back to his home State for want of proper encouragement, and if this is so, have Government found out the reasons for that?

Dr. P. S. Deshmukh: I think my hon. friend will be thoroughly satisfied if I tell him that he has come back to Delhi and is more or less in the Pusa Institute.

BOGUS MONEY ORDERS

*1520. Sardar A. S. Saigal: Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that a largeamount of money has been fraudulently received at Ratlam by bogusmoney orders or otherwise by duping the post office;
- (b) the amount that was involved in this fraud; and
- (c) the steps that are being taken to prevent such frauds at various places?

The Deputy Minister of Communications (Shri Raj Bahadur):(a) Replyis in the negative.

- (b) Does not arise.
- (c) No special measure is called for. The existing rules provide for adequate safeguards against any deception being practised on the Post Office.

OILSEEDS

*1522. Pandit Munishwar Datt Upgdhyay: Will the Minister of Food and Agriculture be pleased to state:

- (a) what are the restrictions and duties on the export of oil-seeds at present;
- (b) what was the effect of the removal of the excise duty and the introduction of marketing facilities in the preceding years; and
- (c) what assistance the Central Government have so far given for the production and marketing of the oil-seeds in the States?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Exports of oilseeds are not generally allowed. Small quantities of some seeds, which are likely to be consumed as such, are allowed to be exported. The present rate of export duty on linseed is Rs. 25/- per ton and that on other major oil-seeds and niger and kardin seeds is Rs. 150/- per ton.